

ITEM NO.1722

COURT NO.9

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Special Leave Petition (C) No(s). 2038/2024

H S LOKESH

Petitioner(s)

VERSUS

THE LAND ACQUISITION OFFICER AND ASSISTANT
COMMISSIONER & ANR.

Respondent(s)

WITH

Diary No(s). 34074/2023 (IV-A)Diary No(s). 34191/2023 (IV-A)Diary No(s). 34727/2023 (IV-A)SLP(C) No. 2048/2024 (IV-A)SLP(C) No. 3143/2024 (IV-A)Diary No(s). 34302/2023 (IV-A)IA No. 16045/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 16044/2024 - APPLICATION FOR SUBSTITUTION

IA No. 16043/2024 - CONDONATION OF DELAY IN FILING

IA No. 16047/2024 - CONDONATION OF DELAY IN REFILING /CURING THE
DEFECTS; IA No. 16046/2024 - SETTING ASIDE AN ABATEMENTSLP(C) No. 2051/2024 (IV-A)SLP(C) No. 2043/2024 (IV-A)SLP(C) No. 2050/2024 (IV-A)SLP(C) No. 2039/2024 (IV-A)SLP(C) No. 2040/2024 (IV-A)SLP(C) No. 3142/2024 (IV-A)

FOR ADMISSION and I.R.

SLP(C) No. 2046/2024 (IV-A)Diary No(s). 34535/2023 (IV-A)

IA No. 18083/2024 - CONDONATION OF DELAY IN FILING

IA No. 18085/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS; IA No. 18084/2024 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 2049/2024 (IV-A)SLP(C) No. 3107/2024 (IV-A)SLP(C) No. 2041/2024 (IV-A)Diary No(s). 34716/2023 (IV-A)Diary No(s). 34741/2023 (IV-A)SLP(C) No. 2044/2024 (IV-A)SLP(C) No. 2045/2024 (IV-A)SLP(C) No. 2042/2024 (IV-A)SLP(C) No. 2047/2024 (IV-A)

Date : 27-03-2025 This petition was called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE PRASANNA B. VARALE
[IN CHAMBERS]**

**For Petitioner(s) M/S. Nuli & Nuli, AOR
Mr. Dharam Singh, Adv.
Mr. Nanda Kumar K B, Adv.
Mr. Abhishekh Singh, Adv.
Ms. Sunayna Agarwal, Adv.**

**For Respondent(s) Mr. Amrish Kumar, AOR
Ms. Samta Pushkarna Mishra, Adv.
Mr. Sudarshan Lamba-aor, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

Dy. Nos. 34074/2023, 34191/2023 and 34727/2023

**Learned counsel for the petitioner prays for and is granted
two weeks time to file affidavit of dasti service.**

**(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT**

**(VINOD KUMAR)
COURT MASTER (NSH)**